

1	2	3	4
27.	Sikkim	466	466
28.	Tamil Nadu	152390	*
29.	Uttar Pradesh	361529	*
30.	West Bengal	174951	148519
31.	Tripura	6859	*

*These States/U.Ts. lift their quota from the factories directly. Supply to the remaining States/UTs is made by FCI.

Construction of flats/dwelling units in asian games village

2009. SHRI AMAL DATTA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of flats/dwelling units constructed in the Asian Games village indicating types, numbers and costs (cost of construction and furnishing separately);

(b) how many of the flats have been sold type, cost and price-wise;

(c) whether any Government Department, Undertaking or other public body has purchased/rented any flat or unit; and

(d) if so, the details including the names of the purchasing Departments etc.?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) & (b) 853 dwelling units were constructed in Asian Games Village Complex, out of which 265 dwelling units have been sold. The details of dwelling units constructed and sold, types, cost etc. are given in the statement I below.

(c) & (d) 257 dwelling units have been sold to public sector undertakings and other public financial institutions as per details given in the enclosed statement II below.

Statement-I

List of Flats in Asian Games Village Complex Constructed/Sold, Type-wise with Cost Range

Sl. No.	Type	No. of flats constructed	No. of flats sold so far	Total Cost range Rupees
1.	A	65	27	10,03,300 to 11,88,900
2.	B	54	50	13,82,100 to 15,65,600
3.	C.1	34	15	11,03,800 to 11,76,700
	C.2	30	5	11,22,000 to 11,35,300
	C.3	22	2	10,87,900 to 11,49,800
4.	D.1	10	1	11,62,800
5.	D.2	10	—	11,37,200

1	2	3	4	5
6.	E.1	40	10	10,98,100 to 11,27,000
7.	E.2	40	—	10,75,000 to 10,84,300
8.	F.1	48	11	9,57,100
9.	F.2	48	12	7,20,000
10.	F.3 (i) & (ii)	48	8	10,72,800 to 10,74,800
11.	G.1	20	10	9,12,600
12.	G.2	20	6	7,24,900
13.	G.3	20	—	10,39,100 to 10,44,800
14.	(a) P.1	17	17	6,68,900
	(b) P.2	17	10	9,02,000
15.	(a) P.3	17	10	7,67,500
	(b) P.4	17	1	7,80,000
16.	(a) P.5	17	—	10,63,400
	(b) P.6	17	—	10,87,800
17.	Q.1.Q.2	12	10	9,62,200
18.	Q.3.Q.4	12	10	8,14,000 to 8,34,800
19.	Q.5.Q.6	12	3	10,87,800 to 11,07,600
20.	R.1	8	7	9,23,000 to 9,09,300
21.	R.2	8	7	11,80,700 to 12,41,200
22.	R.3	8	8	13,71,500 to 13,91,700
23.	R.4	8	4	7,29,800
24.	R.5	8	8	10,33,300
25.	R.6	8	6	7,61,300
26.	R.7	8	—	10,34,400
27.	S.1	50	3	8,67,400
28.	S.2	50	2	8,87,200
29.	S.3	50	2	11,56,000
		853	265	

Statement-II

List of Public Sector Undertakings/Financial Institution who have been Allotted Flats in Asiad so for.

Sl. No.	Name of Undertaking/Financial Institution	No. of flats allotted.
1.	Bharat Heavy Electricals Ltd.	26
2.	Electronic Trade and Technology Development Corporation.	3
3.	Indian Oil Corporation Ltd.	10
4.	Modern Food Industries	2
5.	Indian Railway Const. Company.	20
6.	State Trading Corporation of India	8
7.	Food Corporation of India	9
8.	Projects & Equipments Corp, of India	1
9.	Central Bank of India	4
10.	National Hydro Electric Power Corp. Ltd.	2
11.	Rail India Technical & Economic Services	10
12.	Telecommunication consultant services India	7
13.	Oil India Ltd.	4
14.	Steel Authority of India Ltd.	7
15.	United Bank of India	4
16.	Rural Electrification Crop. L'd.	3
17.	Trade Fair Authority of India	4
18.	National Insurance Company	1
19.	Oriental Insurance Company	2
20.	Unit Trust of India	1
21.	Oil & Natural Gas Commission	15
22.	Hindustan Petroleum Corp.	2
23.	C.M.C. Ltd.	9
24.	Industrial Development Bank of India	4
25.	Indian Telephone Industries	3
26.	National Bank for Agricultural & Rural Development	2
27.	Braithwaite & Company	2
28.	Bharat Petroleum Corpn.	3
29.	Bharat Electronics Ltd.	4
30.	R&D Organisation, Ministry of Defence	6
31.	Hindustan Cables Ltd.	1
32.	Engineers (I) Ltd.	3
33.	National Thermal Power Corp. Ltd.	15

1	2	3
34.	United India Insurance Co.	2
35.	Industrial Reconstruction Bank of India	11
36.	Joint Plant Committee	1
37.	Indian Airlines	3
38.	Indian Tourism Development Corporation.	4
39.	Hindustan Aeronautics Ltd.	4
40.	Andhra Bank	1
41.	Gas Authority of India	9
42.	Mining & Allied Machinery Corp.	1
43.	Federation of India Export Orgn.	2
44.	National Mineral Development Corp.	1
45.	Housing & Urban Development Corporation	18
46.	National Fertilizers Ltd.	1
47.	Punjab National Bank.	2
		257

Procurement of paddy in Punjab by F.C.I.

2010. SHRI K.P. UNNIKRIISHNAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the Food Corporation of India has ceased or slowed down its procurement of paddy in Punjab;

(b) if so, the reasons thereof;

(c) the target for procurement fixed for Punjab; and

(d) the progress achieved by 31 October, 1985 ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) :
(a) No, Sir. As on 26-11-85, the F.C.I. had procured 18.1 lakh tonnes of paddy in Punjab.

(b) Does not arise.

(c) No target has been fixed.

(d) As on 31st October, 1985, 6.89 lakh tonnes of paddy had been procured by the FCI in Punjab.

Setting-up of a radio station at Idukki in Kerala

2011. PROF. P.J. KURIEN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is a proposal to set up a radio station at Idukki in Kerala;

(b) if so, the details thereof; and

(c) the time by which it will be ready ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) to (c) Yes, Sir. It is proposed to set up a F.M. radio station with 2 X 3 KW FM transmitter, Multipurpose studio etc. at Idukki during the 7th Plan (1985-90) period.

Land bank scheme of HUDCO for Urban shelterless people

2012. SHRI V. TULSTRAM : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Housing and Urban Development Corporation evolved a land